

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application TMP No.24 of 2020

(In Crime No.92/2020 of ANGAMALY P.S.)

: Petitioner/Accused

Jismon,aged 34 years
S/O Varghese
Thekkineeth House,Peringaparambu,
Thuravoor village,
By Adv.Ajeesh M. Ummer

Respondent

State of Kerala,
(SHO Angamaly P.S),
Represented by Public Prosecutor,
High Court of Kerala, Ernakulam
Pin -682031
By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE SAME PASSED THE FOLLOWING:

C.S.DIAS, J.

=====

B.A.TMP No.24 of 2020

=====

Dated this the 17th day of April, 2020.

ORDER

The learned counsel for the petitioner is directed to produce a copy of the Sessions Court order dated 23.3.2020 in Crl.M.C No.656 of 2020.

Post on 30.04.2020.

**C.S.DIAS
JUDGE**

kkj/17.4.2020